

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMINAL PVT.LTD. VS M.V. DEBI	SATYA SMRUTI MOHANTY VS	// (//
2	D-BLAPL/3732/2024 BLAPL/1143/2024	GOBINDA PRADHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000434/2023
3	D-BLAPL/3749/2024 BLAPL/1144/2024	BIKASH MINZ VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /347 /2021 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000612/2021
4	D-BLAPL/2867/2024 BLAPL/1145/2024	BALI NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /7 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000013/2024
5	D-BLAPL/1351/2024 BLAPL/1146/2024	NARENDRA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /694 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000106/2023
6	D-BLAPL/3239/2024 BLAPL/1147/2024	SUNIL CHATTAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHUMPURA /73 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000212/2023
7	D-BLAPL/2270/2024 BLAPL/1148/2024	MUNA KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000198/2021
8	D-BLAPL/3289/2024 BLAPL/1149/2024	BETA KALUNDIA @ NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	RAIRANGPUR (RURAL) /48 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000042/2021
9	D-BLAPL/4033/2024 BLAPL/1150/2024	PRUTWIRAJ KANHAR @ PRUTHIRAJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /154 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2020
10	D-BLAPL/2579/2024 BLAPL/1151/2024	RAJKISHORE SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /192 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001125/2023
11	D-BLAPL/3199/2024 BLAPL/1152/2024	RAKESH PRADHAN VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	CUTTACK SADAR /446 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000931/2023

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12	D-BLAPL/2941/2024 BLAPL/1153/2024	DUMAR GANDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BORIGUMMA /123 /2023 JMFC, BORIGUMMA(Koraput) GR/0000224/2023
13	D-BLAPL/3960/2024 BLAPL/1154/2024	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KINJIRKELA /125 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000312/2023
14	D-BLAPL/3934/2024 BLAPL/1155/2024	LOKAJIT PARIDA @ CHINTU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BOLAGARH P.S. /4 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000017/2024
15	D-BLAPL/2580/2024 BLAPL/1156/2024	MANI @ DIPTIKANTA PRUSTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /192 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001125/2023
16	D-BLAPL/3523/2024 BLAPL/1157/2024	KARNAM ERA @ ERA MADKAMI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	MOTU /8 /2023 A.D.J.,MALKANGIRI(Malkangiri) CT/0000095/2023
17	D-BLAPL/3961/2024 BLAPL/1158/2024	NAKUL CHARAN LENKA VS STATE OF ODISHA	DEVASHIS PANDA VS	NIMAPADA /26 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000115/2024
18	D-BLAPL/3020/2024 BLAPL/1159/2024	BANAMALI BEHERA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	ODAGAON /300 /2023 J.M.F.C.,ODAGAON(Nayagarh) GR/0000506/2023
19	D-BLAPL/3884/2024 BLAPL/1160/2024	JOGESH SAHOO @ LITU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000033/2024
20	D-BLAPL/4097/2024 BLAPL/1161/2024	SARAT DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /178 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000919/2023
21	D-BLAPL/3667/2024 BLAPL/1162/2024	SANJAY DALEI @ SANJAYA KUMAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAKHAPURA /26 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000044/2021
22	D-BLAPL/4055/2024 BLAPL/1163/2024	SATYABRATA NAIK VS STATE OF ODISHA	BHARATI DASH VS	HANDAPA /42 /2011 ASST.SESSIONS JUDGE,ATHAMALLIK(CT/0000033/2011
23	D-BLAPL/3493/2024	JACKY KUMAR VISHWAKARMA	SUDHANSU SEKHAR DASH	/ /0

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	BLAPL/1164/2024	VS STATE OF ODISHA	VS	3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000031/2022
24	D-CMP/4928/2024 CMP/109/2024	DEEPIKA DASH VS J. SWATI PATRA	RANJAN KUMAR ROUT VS	// CIVIL JUDGE(SD),PHULBANI(Kandhama CS/0000014/2016
25	D-CONTC/4061/2024 CONTC/881/2024	KUMUDINI DHAL VS SARAT KUMAR MALLIK, O.A.S. I	ADV. VS	// ()
26	D-CONTC/4730/2024 CONTC/882/2024	SANJIDA BIBI VS DEBI PRASAD ACHARYA, TAHASILDAR, AUL	SUKANTA KUMAR NAYAK VS	// ()
27	D-CONTC/4719/2024 CONTC/883/2024	HARMOHAN SAHOO VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV. VS	// ()
28	D-CONTC/5632/2024 CONTC/884/2024	BHASKAR MISALU VS PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// ()
29	D-CONTC/5893/2024 CONTC/885/2024	PRADIPTA KUMAR SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// ()
30	D-CONTC/4896/2024 CONTC/886/2024	BHARATI TRIPATHY VS MANORANJAN MALLICK, O.A.S.(SS)	PRAFULLA KUMAR MOHAPATRA VS	// ()
31	D-CONTC/5105/2024 CONTC/887/2024	NARAYANA HATI VS ASWASTHI S., I.A.S.	ADV. VS	// ()
32	D-CONTC/5410/2024 CONTC/888/2024	NANDAN MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// ()
33	D-CONTC/5418/2024 CONTC/889/2024	SABITA PATRA VS ASWATHI. S., I.A.S.	ADV. VS	// ()
34	D-CONTC/5405/2024 CONTC/890/2024	GANESWAR GIRI VS	ADV. VS	// ()

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35	D-CONTC/5650/2024 CONTC/891/2024	ASWATHY S., I.A.S. BIPIN BIHARI PRADHANI VS	ADV. VS	// // ()
36	D-CONTC/5306/2024 CONTC/892/2024	ASWATHY S., I.A.S. GURU CHARAN BEHERA VS	ADV. VS	// // ()
37	D-CONTC/4923/2024 CONTC/893/2024	ARUNA SARANGI, D.G AND I.G OF POLICE, CUTTACK GLOBAL COAL AND MINING PVT.LTD. VS	ADV. VS	// // ()
38	D-CONTC/4526/2024 CONTC/894/2024	RAM SUMER GUPTA, G.M.(RETD.) IB VALLEY AREA, MAHANADI COAL FIELD LTD. ARJUN MEHER VS	ADV. VS	// // ()
39	D-CONTC/628/2024 CONTC/895/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. MANOABHIRAM BEHERA VS	ADV. VS	// // ()
40	D-CONTC/5476/2024 CONTC/896/2024	KALANDI SOREN, BEO, REMUNA BLOCK, BALALSORE MAKARDHWAJ NAIK VS	ADV. VS	// // ()
41	D-CONTC/4340/2024 CONTC/897/2024	DR. KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVERSITY, BBSR PRAVAT KUSUM PEDA VS	ADV. VS	// // ()
42	D-CONTC/4648/2024 CONTC/898/2024	AKRURA BARIK,D.E.O.,BHADRAK HAREKRISHNA MAHUNTA VS	ADV. VS	// // ()
43	D-CONTC/3346/2024 CONTC/899/2024	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK DR. BIJOYA KUMAR NAYAK VS	ADV. VS	// // ()
44	D-CONTC/3157/2024 CONTC/900/2024	SHALINI PANDIT,I.A.S. KAILASH CHANDRA SWAIN VS	ADV. VS	// // ()
45	D-CONTC/3152/2024 CONTC/901/2024	AY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR SHYAM SUNDAR BARAL VS	ADV. VS	// // ()
		JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR		//

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46	D-CONTC/3155/2024 CONTC/902/2024	BHAGYADHAR PARIDA VS JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR	ADV. VS	// 0
47	D-CONTC/3148/2024 CONTC/903/2024	G.KRISHNA RAO VS JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR	ADV. VS	// 0
48	D-CONTC/4638/2024 CONTC/904/2024	JYOSTNAMAYEE RATH VS ABHA MISHRA, STATE HEAD, UNITED NATIONS DEVELOPMENT PROGRAMME (UNDP)	AJAYA KUMAR DASH VS	// 0
49	D-CONTC/2176/2024 CONTC/905/2024	CHAITANYA SAHU VS MITRABHANU KACHAYAP,DISTRICT EDUCATION OFFICER,BARGARH	ADV. VS	// 0
50	D-CONTC/2178/2024 CONTC/906/2024	KHAENU PRADHAN VS MITRABHANU KACHAYAP,DISTRICT EDUCATION OFFICER,BARGARH	ADV. VS	// 0
51	D-CONTC/3282/2024 CONTC/907/2024	GHANASHYAM ROUT VS ASWATHY S. I.A.S.	ADV. VS	// 0
52	D-CONTC/4725/2024 CONTC/908/2024	NIRANJAN DAS VS SHUBHA SARMA, I.A.S.	ADV. VS	// 0
53	D-CONTC/1730/2024 CONTC/909/2024	PRASANTA KUMAR SAHOO VS K SUDARSHAN CHAKRAVARTHY, I.A.S.	ADV VS	// 0
54	D-CONTC/4729/2024 CONTC/910/2024	SATYABRATA SAHOO VS JYOTI RANJAN MISHRA,O.A.S.	ADV. VS	// 0
55	D-CONTC/3296/2024 CONTC/911/2024	BIPIN BIHARI NAYAK VS ARINDAM DAKUA,I.A.S.	ADV. VS	// 0
56	D-CONTC/3299/2024 CONTC/912/2024	HIMANSHU TARAI VS USHA PADHEE, I.A.S.	ADV. VS	// 0
57	D-CONTC/3301/2024	RAGHUNATH DAS	ADV.	//

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	CONTC/913/2024	VS ARABIND AGRAWAL,I.A.S.	VS	0 //
58	D-CONTC/3302/2024 CONTC/914/2024	DR. NAGENDRA KUMAR PADHI VS LINGARAJ PANDA,I.A.S.	ADV. VS	// 0 //
59	D-CONTC/3768/2024 CONTC/915/2024	PRATAP CH.JENA VS ASWASTHY S.,I.A.S.	ADV. VS	// 0 //
60	D-CONTC/4691/2024 CONTC/916/2024	SANJUBALA SAHOO VS BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT.	ADV. VS	// 0 //
61	D-CONTC/4754/2024 CONTC/917/2024	BHUPENDRA PUJHARI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
62	D-CONTC/4979/2024 CONTC/918/2024	DHANANJAY PRADHAN VS ASWATHY S. ,I.A.S.	ADV. VS	// 0 //
63	D-CONTC/4980/2024 CONTC/919/2024	BHAGIRATHI ROUT VS PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR	ADV. VS	// 0 //
64	D-CONTC/4748/2024 CONTC/920/2024	DIGAMBAR PUJHARI @ GOND VS ANU GARG, I.A.S.	ADV. VS	// 0 //
65	D-CONTC/4834/2024 CONTC/921/2024	KULDEEP BARIK VS SASWAT MISHRA, I.A.S.	ADV. VS	// 0 //
66	D-CONTC/2411/2024 CONTC/922/2024	LAXMIDHAR SAHOO VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
67	D-CONTC/2405/2024 CONTC/923/2024	SANKARSAN MAHANTA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
68	D-CONTC/6089/2024 CONTC/924/2024	ABHILASH BRAHMA VS	UMARANI PANDA VS	// 0

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69	D-CONTC/2403/2024 CONTC/925/2024	BRANCH MANAGER, TATA MOTOR FINANCE LTD., BBSR MITRABHANU BEHERA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// // ()
70	D-CONTC/2395/2024 CONTC/926/2024	RAJENDRA KUMAR BARIK VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// // ()
71	D-CONTC/2388/2024 CONTC/927/2024	PRAHALAD KUMAR PRADHAN VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// // ()
72	D-CONTC/2391/2024 CONTC/928/2024	JAYANARAYAN SAMANTA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// // ()
73	D-CONTC/1236/2024 CONTC/929/2024	NARENDRA KUMAR BARIK VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	AJAY KUMAR TRIPATHY VS	// // ()
74	D-CONTC/1235/2024 CONTC/930/2024	SUDHAKAR SWAIN VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	AJAY KUMAR TRIPATHY VS	// // ()
75	D-CONTC/1234/2024 CONTC/931/2024	KHIROD KUMAR MOHAPATRA VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	AJAY KUMAR TRIPATHY VS	// // ()
76	D-CONTC/1233/2024 CONTC/932/2024	NARASINGH DASH VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	AJAY KUMAR TRIPATHY VS	// // ()
77	D-CONTC/5839/2024 CONTC/933/2024	RAMA CHANDRA SWAIN VS ANU GARG, I.A.S.	ADV. VS	// // ()
78	D-CONTR/2140/2024 CONTR/4/2024	JAGABANDHU MUDULI VS KALAKAR BARIK,SECY., RURAL ORGANISATION FOR SOCIAL EMPOWERMENT (ROSE)	SAIBRATA RATH VS	// // ()
79	D-CRLA/4105/2024 CRLA/110/2024	TIKI@LOKANATH PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PURI SADAR /106 /2021 1ST A.D.J.,PURI(Puri) TR/0000002/2023

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80	D-CRLA/4304/2024 CRLA/111/2024	ALOK KUMAR DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH TOWN /227 /2019 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000097/2019
81	D-CRLA/3463/2024 CRLA/112/2024	RUMANCHAL BANCHHOR @ ROMANCHAL BANCHHOR VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /81 /2019 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000037/2019
82	D-CRLA/3949/2024 CRLA/113/2024	MUNA SWAIN VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR (KODALA) /45 /201 ADJ,KODALA(Ganjam) ST/0000100/2020
83	D-CRLA/4261/2024 CRLA/114/2024	BAMDEV @ BAMDEB NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /19 /2024 ADDL SESSIONS JUDGE CUM SPL JUDG Spl/0000005/2024
84	D-CRLA/4397/2024 CRLA/115/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	VIGILANCE PS (BERHAMPUR) /24 /2006 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000024/2006
85	D-CRLA/3303/2024 CRLA/116/2024	HRUSIKESH JENA @ MUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KISSANNAGAR PS /48 /2018 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttac Spl/0000040/2018
86	D-CRLMC/3383/2024 CRLMC/390/2024	ALOK RANJAN PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000102/2023
87	D-CRLMC/3251/2024 CRLMC/391/2024	ABANI NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /65 /2013 JMFC, HINDOL(Dhenkanal) GR/0000202/2013
88	D-CRLMC/4409/2024 CRLMC/392/2024	BAPUNI BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	ITAMATI /7 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000046/2020
89	D-CRLMC/3954/2024 CRLMC/393/2024	JAKSHYA DINDUNGA@JOKA DINDURKA VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	CHANDRAPUR /6 /2015 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000194/2015
90	D-CRLMC/3696/2024 CRLMC/394/2024	PRAKASH JENA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	LAXMISAGAR P.S. /35 /2015 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000041/2021
91	D-CRLMC/1943/2024	PRAFULLA KUMAR BARIK	ASHOK KUMAR SARANGI	BALASORE VIGILANCE /47 /2008

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	CRLMC/395/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000017/2011
92	D-CRLMC/3948/2024 CRLMC/396/2024	PRASANT KUMAR BISOI VS STATE OF ODISHA	ABHISHEK DASH VS	BHANJANAGAR /580 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001102/2020
93	D-CRLMC/4408/2024 CRLMC/397/2024	PRATIMA BISOYI@BISHOI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BAMUNIGAM /121 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000063/2023
94	D-CRLMP/2631/2024 CRLMP/198/2024	MANU PARIDA VS STATE OF ODISHA	SANTOSH KU. NANDA VS	BARI /416 /2023 () //
95	D-CRLMP/4066/2024 CRLMP/199/2024	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	S.PANIGRAHI VS	/ /0 () //
96	D-CRLMP/3201/2024 CRLMP/200/2024	ITIPUSPA PRADHAN VS STATE OF ODISHA	JATESWAR NAYAK VS	/ /0 () //
97	D-CRLMP/4377/2024 CRLMP/201/2024	PRATAP KUMAR MALLICK VS GEET ROSALINI	SATYA NARAYAN MISHRA 4 VS	/ /0 () //
98	D-CRLREV/4006/2024 CRLREV/59/2024	YASHWANT DEV DAS VS STUTI SOURAVA MUDULI	MUKESH PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000074/2023
99	D-CRLREV/3711/2024 CRLREV/60/2024	TRILOCHAN SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BERHAMPUR SADAR /138 /2016 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE CRA/0000022/2020
100	D-CRLREV/3706/2024 CRLREV/61/2024	CHINMAYA SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MADHUPATNA /83 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) CRMC/0000096/2023
101	D-CRLREV/3868/2024 CRLREV/62/2024	PRITAM TIWARI@PANDIT VS STATE OF ODISHA	BHARATI DASH VS	BRAJARAJNAGAR /2 /2019 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000002/2019
102	D-FAO/4481/2024 FAO/32/2024	MANAGING COMMITTEE OF BODASA BALUNKESWAR DEV BIDYAPITHA BODASA VS	DURGESH NARAYAN RATH VS	/ / STATE EDUCATION TRIBUNAL,BHUBANESHWAR

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103	D-FAO/3696/2024 FAO/33/2024	STATE OF ODISHA SRIKANTA HANSA VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	Gia/0000116/2004 // RAILWAY CLAIMS TRIBUNAL, BHUBA
104	D-JCRLA/4461/2024 JCRLA/17/2024	RAJIB KUMAR JENA VS STATE OF ODISHA	ADV. VS	Oa/0000011/2020 TIGIRIA /177 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
105	D-JCRLA/4463/2024 JCRLA/18/2024	DAMA@AKHYA MUNDA VS STATE OF ODISHA	ADV. VS	Spl/0000015/2020 KEONJHAR SADAR /217 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
106	D-MACA/3260/2024 MACA/71/2024	MANAGER (T/P/CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS MAMATA MOHANTY	ADAM ALI KHAN VS	Spl/0000051/2021 // 1ST MACT,CUTTACK(Cuttack)
107	D-MACA/5247/2024 MACA/72/2024	ICICI LOMBARD G.I.CO. LTD. VS LATIKA MUNDA	JAYASANKAR MISHRA VS	Mac/0000600/2019 // 4TH M.A.C.T. KEONJHAR(Kendujhar)
108	D-MATA/1903/2024 MATA/47/2024	ASWINI KU. ADHIKARI VS SANTOSHINI SAHU	BIRAJA PRASANNA DAS VS	Mac/0000015/2022 // FAMILY COURT AT PARALAKHEMUN
109	D-MATA/4135/2024 MATA/48/2024	PRITI KUMAR PRAJAPATI @ SANGEETA PRAJAPATI VS RAJ KUMAR PRAJAPATI	DIGAMBAR SETHI VS	CP/0000022/2023 // JUDGE FAMILY COURT,ROURKELA(Su
110	D-RSA/4573/2024 RSA/24/2024	SOUDAMINI @SADA SAHOO VS SUDARSAN SAHOO	ASHOK KUMAR MOHAPATRA 1 VS	CP/0000092/2017 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
111	D-RSA/3632/2024 RSA/25/2024	PATTNAIK KISHAN@KISAN VS PRASHANT MINZ	BYOMOKESH SAHOO VS	RFA/0000023/2021 // A.D.J.,SUNDARGARH(Sundargarh)
112	D-RVWPET/4445/2024 RVWPET/16/2024	BHAGYABATI PANDA VS SANTOSH KUMAR MOHANTY	GOURI MOHAN RATH VS	RFA/0000141/2022 // ()
113	D-WA/6076/2024 WA/161/2024	AJIT SENDHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // ()

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114	D-WA/6077/2024 WA/162/2024	SUDHIR KUMAR SENDHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
115	D-WA/6071/2024 WA/163/2024	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
116	D-WA/6087/2024 WA/164/2024	SANATAN SENDHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
117	D-WA/6091/2024 WA/165/2024	SUDHAKAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
118	D-WA/6093/2024 WA/166/2024	PRATAP KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
119	D-WA/4946/2024 WA/167/2024	STATE OF ODISHA VS KASTURI MAJHI	SANGRAM JENA,A.G.A. VS	// 0 //
120	D-WP(C)/6015/2024 WP(C)/3210/2024	SUBASIS ROUT VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
121	D-WP(C)/4064/2024 WP(C)/3211/2024	RAJESH PATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
122	D-WP(C)/2392/2024 WP(C)/3212/2024	DAUD KHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
123	D-WP(C)/5539/2024 WP(C)/3213/2024	M/S. IFGL REFRACTORIES LTD. ROURKELA VS THE REGIONAL PROVIDENT FUND COMMNR. II, ROURKELA	SHIBASHISH MISRA VS	// 0 //
124	D-WP(C)/934/2024 WP(C)/3214/2024	CHOUDHURY BIRANCHINARAYAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
125	D-WP(C)/5721/2024	MARRY BARTHA HORO	ER. DEBASHISHA HOTA	//

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	WP(C)/3215/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/6268/2024 WP(C)/3216/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
127	D-WP(C)/5291/2024 WP(C)/3217/2024	SK. AZARUDDIN MIAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
128	D-WP(C)/6212/2024 WP(C)/3218/2024	DEEPANKARI KAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
129	D-WP(C)/6307/2024 WP(C)/3219/2024	NAMRATA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
130	D-WP(C)/6184/2024 WP(C)/3220/2024	SAHIL SOURAV DAS VS THE ASST. SECRETARY, CBSE, BBSR	RAJIB LOCHAN PATTNAIK VS	// 0 //
131	D-WP(C)/6236/2024 WP(C)/3221/2024	M/S. BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
132	D-WP(C)/1571/2024 WP(C)/3222/2024	GOBINDA SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
133	D-WP(C)/5963/2024 WP(C)/3223/2024	GOBINDA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
134	D-WP(C)/1662/2024 WP(C)/3224/2024	BHIKARI GANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
135	D-WP(C)/4529/2024 WP(C)/3225/2024	DEBASISH NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
136	D-WP(C)/5961/2024 WP(C)/3226/2024	BINODA BIHARI PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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137	D-WP(C)/3821/2024 WP(C)/3227/2024	STATE OF ODISHA PRADUMNA KUMAR MOHANTY VS	AJAY KUMAR TRIPATHY VS	// // 0
138	D-WP(C)/6352/2024 WP(C)/3228/2024	STATE OF ODISHA JITENDRIYA MAGAR VS	SUNIL KUMAR PANDA VS	// // 0
139	D-WP(C)/6282/2024 WP(C)/3229/2024	STATE OF ODISHA RAGHUNATH SAHOO VS	GYANA RANJAN SETHI VS	// // 0
140	D-WP(C)/6262/2024 WP(C)/3230/2024	STATE OF ODISHA DIBAKAR BHOI VS	APARESH BHOI VS	// // 0
141	D-WP(C)/4986/2024 WP(C)/3231/2024	THE CHIEF INFORMATION COMMISSIONER, NEW DELHI PRIYAMBADA MOHANTY VS	BIBHU PRASAD DAS VS	// // 0
142	D-WP(C)/6359/2024 WP(C)/3232/2024	STATE OF ODISHA SURJIT KUMAR PURTY VS	GYANENDRA CHANDRA SWAIN VS	// // 0
143	D-WP(C)/4679/2024 WP(C)/3233/2024	STATE OF ODISHA BIBHUTI BHUSAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
144	D-WP(C)/4682/2024 WP(C)/3234/2024	STATE OF ODISHA PADMALOCHAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0
145	D-WP(C)/4670/2024 WP(C)/3235/2024	STATE OF ODISHA MURALIDHAR PRUSTY VS	MANOJ KUMAR PANDA VS	// // 0
146	D-WP(C)/4917/2024 WP(C)/3236/2024	STATE OF ODISHA SAILESH CHANDRA NAIK VS	JITENDRA KUMAR DIGAL VS	// // 0
147	D-WP(C)/2823/2024 WP(C)/3237/2024	STATE OF ODISHA PRITILATA MOHAPATRA VS	RAMDAS ACHARY VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/6215/2024 WP(C)/3238/2024	M/S. KANAK ALANKAR VS DEPUTY COMMISSIONER OF STATE TAX,ENFORCEMENT UNIT,ROURKELA	KAJAL SAHOO VS	// 0 //
149	D-WP(C)/1490/2024 WP(C)/3239/2024	SWARUP KANTI BERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
150	D-WP(C)/5278/2024 WP(C)/3240/2024	MUKUL KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
151	D-WP(C)/5748/2024 WP(C)/3241/2024	RAKESH KUMAR SAMAL VS THE STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
152	D-WP(C)/5556/2024 WP(C)/3242/2024	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
153	D-WP(C)/6040/2024 WP(C)/3243/2024	SANJEET PANI MAHANANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
154	D-WP(C)/5562/2024 WP(C)/3244/2024	PRANAB KUMAR ADHIKARI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
155	D-WP(C)/6350/2024 WP(C)/3245/2024	SUSANT KUMAR BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
156	D-WP(C)/4551/2024 WP(C)/3246/2024	JAGABANDHU PADHI VS COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
157	D-WP(C)/5669/2024 WP(C)/3247/2024	DHRUBA @ DRUBA MANDAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
158	D-WP(C)/5389/2024 WP(C)/3248/2024	AJET KERKETTA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
159	D-WP(C)/2645/2024	ASHOK BISWAL	DEBIDUTTA MOHAPATRA	//

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	WP(C)/3249/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/6377/2024 WP(C)/3250/2024	RAJENDRA MUNDA VS STATE OF ODISHA	SATYANARAYAN PATNAIK VS	// 0 //
161	D-WP(C)/6371/2024 WP(C)/3251/2024	ASHOK KUMAR KHUNTIA VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	RABI NARAYAN BEHERA VS	// 0 //
162	D-WP(C)/6241/2024 WP(C)/3252/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NAYAGARH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
163	D-WP(C)/6285/2024 WP(C)/3253/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
164	D-WP(C)/6291/2024 WP(C)/3254/2024	PRASANA KUMR SENAPATI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
165	D-WP(C)/4473/2024 WP(C)/3255/2024	BRAJABANDHU SAMAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
166	D-WP(C)/6297/2024 WP(C)/3256/2024	DHIRENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
167	D-WP(C)/6295/2024 WP(C)/3257/2024	BIBHUTI SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
168	D-WP(C)/6292/2024 WP(C)/3258/2024	DHIRENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
169	D-WP(C)/6294/2024 WP(C)/3259/2024	BIJAYA KUMAR SENAPATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
170	D-WP(C)/2460/2024 WP(C)/3260/2024	MANAGING COMMITTEE OF JAGABALIA VOCATIONAL HIGH SCHOOL, PURI VS	KUNAL KUMAR SWAIN VS	// 0

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171	D-WP(C)/6489/2024 WP(C)/3261/2024	STATE OF ODISHA RABINDRA JENA VS THE CHIEF MANAGER, UBI, BALASORE	MANOJ KUMAR PATI VS	// // 0 //
172	D-WP(C)/5408/2024 WP(C)/3262/2024	RUKAMANI MOHARANA VS STATE OF ODISHA	SATYABRATA MISHRA VS	// 0 //
173	D-WP(C)/5859/2024 WP(C)/3263/2024	SUNITA DAKUA VS COMMNR CUM SECY, DEPT OF HEALTH AND F.W. DEPT., BBSR	GYANA RANJAN DHAL VS	// 0 //
174	D-WP(C)/4798/2024 WP(C)/3264/2024	GOLAPI PRADHAN VS CLAIM MANAGER, GO-DIGT, GENERAL INSURANCE CO.LTD., KHURDA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
175	D-WP(C)/2390/2024 WP(C)/3265/2024	FAKIRA SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
176	D-WP(C)/6058/2024 WP(C)/3266/2024	BENUDHAR PANDA VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
177	D-WP(C)/4544/2024 WP(C)/3267/2024	NATURAL AGRITECH (PVT.) LTD., DHENKANAL VS BANK OF INDIA, MUMBAI	DAYANANDA MOHAPATRA VS	// 0 //
178	D-WP(C)/5107/2024 WP(C)/3268/2024	HEMANTA RATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
179	D-WP(C)/4206/2024 WP(C)/3269/2024	GANDHI DEBTA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
180	D-WP(C)/2399/2024 WP(C)/3270/2024	SANKHALI SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
181	D-WP(C)/2831/2024 WP(C)/3271/2024	KANHU CHARAN MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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182	D-WP(C)/4992/2024 WP(C)/3272/2024	REKHAMAYEE NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //
183	D-WP(C)/4711/2024 WP(C)/3273/2024	GIRIDHARI PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// () //
184	D-WP(C)/4988/2024 WP(C)/3274/2024	HAREKRUSHNA MISHRA VS THE BRANCH MANAGER OF INDIAN BANK, PURI	TRILOCHAN PANIGRAHI VS	// () //
185	D-ABLAPL/1411/2024 ABLAPL/1555/2024	HARI @ HAREKRUSHNA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KHUNTUNI /250 /2023 () //
186	D-ABLAPL/2093/2024 ABLAPL/1556/2024	PRABAS KUMAR SUNDARAY@PARABS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BEGUNIA P.S. /164 /2018 () //
187	D-ABLAPL/2188/2024 ABLAPL/1557/2024	DEEPAK MALLICK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	MARSHAGHAI /2 /2024 () //
188	D-ABLAPL/2843/2024 ABLAPL/1558/2024	KRUSHNA NAIK @ KRUSHNA PRASAD NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BARAMBA /220 /2023 () //
189	D-ABLAPL/2298/2024 ABLAPL/1559/2024	PRADYUMNA KUMAR KHANDETARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /347 /2022 () //
190	D-ABLAPL/2919/2024 ABLAPL/1560/2024	AMIYA RANJAN TRIPATHY @ RAJESH TRIPATHY @ RAJA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /84 /2024 () //
191	D-ABLAPL/2441/2024 ABLAPL/1561/2024	PRAKASH BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	AIR FIELD P.S. /15 /2024 () //
192	D-ABLAPL/2502/2024 ABLAPL/1562/2024	SANTOSH @ SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /308 /2023 () //
193	D-ABLAPL/3126/2024	RANJAN KUMAR BEHERA	CHIRANJIB ROUT	KANIHA /167 /2023

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	ABLAPL/1563/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/2505/2024 ABLAPL/1564/2024	SANTOSH @ SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /282 /2023 () //
195	D-ABLAPL/3277/2024 ABLAPL/1565/2024	PRASANNAJIT MOHANTY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /399 /2023 () //
196	D-ABLAPL/3709/2024 ABLAPL/1566/2024	UMAKANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /18 /2024 () //
197	D-ABLAPL/3794/2024 ABLAPL/1567/2024	MANORAMA TARAI VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /6 /2024 () //
198	D-ABLAPL/3811/2024 ABLAPL/1568/2024	SHEKH SALAM@BABULI SAHA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JANKIA P.S. /39 /2024 () //
199	D-ABLAPL/3490/2024 ABLAPL/1569/2024	HARI KRISHNA NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	TARASINGI /451 /2023 () //
200	D-ABLAPL/3891/2024 ABLAPL/1570/2024	BIBHU PRASAD @ BIBHU KALYAN SINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /44 /2024 () //
201	D-ABLAPL/3855/2024 ABLAPL/1571/2024	HARAMOHAN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /11 /2015 () //
202	D-ABLAPL/3933/2024 ABLAPL/1572/2024	MAHAMMAD JAHANGIRI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BOLANGIR SADAR /26 /2024 () //
203	D-ABLAPL/3718/2024 ABLAPL/1573/2024	KALAKAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /438 /2023 () //
204	D-ABLAPL/3887/2024 ABLAPL/1574/2024	JAYANTI PRUSTY VS	SAROJ KUMAR DASH VS	/ /0 ()

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205	D-ABLAPL/3964/2024 ABLAPL/1575/2024	STATE OF ODISHA S.KISHAN KUMAR YADAB VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BADABAZAR /35 /2024 ()
206	D-ABLAPL/3755/2024 ABLAPL/1576/2024	TRINATH JAYPURIA @ BOBBY @ BABLU VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	// BIRMITRAPUR /139 /2023 ()
207	D-ABLAPL/3888/2024 ABLAPL/1577/2024	STATE OF ODISHA NARAYAN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// / /0 ()
208	D-ABLAPL/3969/2024 ABLAPL/1578/2024	STATE OF ODISHA BINAY MALIK @ BINAYAK MALLIK @ BINA VS STATE OF ODISHA	SUSANT KUMAR JENA VS	// TANGI /12 /2024 ()
209	D-ABLAPL/3761/2024 ABLAPL/1579/2024	STATE OF ODISHA UTKAL BEHERA @ SUKUTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000070/2024
210	D-ABLAPL/3977/2024 ABLAPL/1580/2024	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /228 /2023 ()
211	D-ABLAPL/3791/2024 ABLAPL/1581/2024	STATE OF ODISHA LENIN BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /36 /2007 ()
212	D-ABLAPL/3979/2024 ABLAPL/1582/2024	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /227 /2023 ()
213	D-ABLAPL/484/2024 ABLAPL/1583/2024	STATE OF ODISHA SANTOSH MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// SALIPUR /3 /2024 ()
214	D-ABLAPL/3981/2024 ABLAPL/1584/2024	TULU SUNDARA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// BOLAGARH P.S. /31 /2024 ()
215	D-ABLAPL/3069/2024 ABLAPL/1585/2024	STATE OF ODISHA BANTI @ NARENDRA KUMAR ROUT VS STATE OF ODISHA	MOHENDRA DALAI VS	// MADHUPATNA /29 /2024 ()

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216	D-ABLAPL/3984/2024 ABLAPL/1586/2024	ALOK TARAI VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /290 /2023 () //
217	D-ABLAPL/4010/2024 ABLAPL/1587/2024	GAGAN GARADA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NABARANGAPUR TOWN /386 /2022 () //
218	D-ABLAPL/3079/2024 ABLAPL/1588/2024	CHITA RANJAN MISHRA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BALIANTA P.S. /33 /2024 () //
219	D-ABLAPL/4011/2024 ABLAPL/1589/2024	LAXMAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /68 /2024 () //
220	D-ABLAPL/4017/2024 ABLAPL/1590/2024	TARUN JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /22 /2024 () //
221	D-ABLAPL/4373/2024 ABLAPL/1591/2024	CHILI @ SMITANJALI JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /8 /2024 () //
222	D-ABLAPL/3946/2024 ABLAPL/1592/2024	BAIDHAR ROUT VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	SAHADEV KHUNTA /20 /2024 () //
223	D-ABLAPL/3588/2024 ABLAPL/1593/2024	MANTU PATTNAYAK VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /130 /2023 () //
224	D-ABLAPL/4023/2024 ABLAPL/1594/2024	SUMANTA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
225	D-ABLAPL/3822/2024 ABLAPL/1595/2024	BIJAY MOHANTY VS UNION OF INDIA	BHABANI SANKAR MISHRA VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001046/2023
226	D-ABLAPL/4039/2024 ABLAPL/1596/2024	JAYAKRUSHNA DURIA @ BABLU DURIA VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /320 /2023 () //
227	D-ABLAPL/4046/2024	DEBASIS NAYAK	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /5 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1597/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/3787/2024 ABLAPL/1598/2024	KABIMANYU MAHARANA VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	KHALLIKOTE /645 /2021 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR
229	D-ABLAPL/4057/2024 ABLAPL/1599/2024	DILIP NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CRMC/0000016/2023 TALCHER TOWN /60 /2024 () //
230	D-ABLAPL/4049/2024 ABLAPL/1600/2024	NABAGHANA SWAIN VS STATE OF ODISHA	SUSMITA PATTNAIK VS	CHANDANPUR /42 /2024 () //
231	D-ABLAPL/4062/2024 ABLAPL/1601/2024	NILU MOHANTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /510 /2015 J.M.F.C.,PIPLI(Puri) GR/0000721/2015
232	D-ABLAPL/4072/2024 ABLAPL/1602/2024	SHANTANU SETHI @ SANTANU SETHI @ SANTANU SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /79 /2024 () //
233	D-ABLAPL/4075/2024 ABLAPL/1603/2024	RAKESH MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BHATILI /267 /2023 () //
234	D-ABLAPL/4065/2024 ABLAPL/1604/2024	BATUA DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2018 () //
235	D-ABLAPL/4077/2024 ABLAPL/1605/2024	BALARAM SAHOO @ ASHOK KUMAR SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	KENDRAPARA SADAR /44 /2024 () //
236	D-ABLAPL/4069/2024 ABLAPL/1606/2024	SIPUN PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /49 /2024 () //
237	D-ABLAPL/4086/2024 ABLAPL/1607/2024	JAYNEB BEGUM VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA P.S. /56 /2024 () //
238	D-ABLAPL/4104/2024 ABLAPL/1608/2024	IJHAR ALLI SAHA @ RIZU KHAN VS	AMLAN SHAKTI PAUL VS	JANKIA P.S. /9 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/4070/2024 ABLAPL/1609/2024	STATE OF ODISHA RAKESH MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BHATILI /231 /2023 ()
240	D-ABLAPL/3215/2024 ABLAPL/1610/2024	MILAN BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// NAUGAON /6 /2024 ()
241	D-ABLAPL/3345/2024 ABLAPL/1611/2024	NAGENDRA PARIDA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// TANGI (KHURDA) /804 /2023 ()
242	D-ABLAPL/3931/2024 ABLAPL/1612/2024	BIJAY KUMAR GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// BARBIL /346 /2023 ()
243	D-ABLAPL/4071/2024 ABLAPL/1613/2024	RAKESH MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BARGARH SADAR /364 /2023 ()
244	D-ARBP(ICA)/6269/2024 ARBP(ICA)/1/2024	SYNERGY RESOURCES HK LTD. VS SARF COMMODITIES DMCC	ISHWAR MOHANTY VS	// // ()